

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

NOTIFICATION

No: 132

Dated: 05.04.2012

Ma (admn)
Dr
9/4/2012

All the candidates, who pursuant to the Notification No: 1139 dated:03.01.2012 and 1140 dated:06.01.2012, have applied for the post of Senior Scale Stenographer and Steno-typist (**Except Jr. Scale Stenographers**), are hereby informed that their Shorthand Type Test shall be held as per the schedule below:

Particulars of the Candidate	Date	Time and Venue
All candidates of Jammu Province	14.04.2012	9. A.M. at High Court complex, Jammu
All candidates of Kashmir Province	21.04.2012	9. A. M. at High Court complex, Srinagar

Note: The candidates shall have to produce photo identity proof during the examination.

By Order.

Sd/-
Registrar General

No: 680- 697/NG

Dated : 05.04.2012

Copy to the:-

1. Pr. Secretary to Hon'ble the Chief Justice (A).
2. Registrar Judicial, High Court of J&K, Jammu/Srinagar
.....for information and n/a
3. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
4. Pr. District and Sessions Judge Jammu/Srinagar with the request to arrange at least **40 Number of Typewriters in working condition** by or before 12.4.2012 and 19.4.2012 respectively in the Office of Registrar Judicial, Jammu/Srinagar.
5. Pr. Distt. & Sessions Judge, Leh/Kargil with the request to display the Notification on the Notice Board.
6. Director Information, Jammu with the request to publish the above Notification in Daily Newspapers i.e. Kashmir Times (Jammu/Srinagar), Daily Excelsior, Amar Ujala (Hindi), Greater Kashmir, Daily Aftab, Srinagar Times, Kashmir Uzma forthwith.
7. Director, Doordarshan, Jammu/Srinagar for broadcast of the above Notification in the News Bulletin.
8. Director, Radio Kashmir, Jammu/Srinagar for broadcast of the above notification in the News Bulletin.
9. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the Official Website of Hon'ble High Court.

[Signature]
Asstt. Registrar (Admn.)

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1225

Dated: 22.02.2012

In reference to Notifications No. 501 dated 01.08.2011 and No. 1121 dated 02.01.2012, it is notified for information of all the concerned that Higher Judicial Service (direct recruitment) Examination, 2011, earlier scheduled for 3rd & 4th March, 2012, is postponed and shall now be held as per the schedule and at the place given below:

<u>Paper</u>	<u>Date</u>	<u>Time</u>	<u>Place</u>
Paper- I	31.03.2012	11.00 a.m.	High Court Complex, Jammu/Srinagar.
Paper- II	01.04.2012	11.00 a.m.	-Do-

M. Wal
(J. R. Kotwal)
Registrar General

No: 21653-50/G75

Dated: 22.02.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice J. P. Singh,
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.
4. All Principal Distt. & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar,
.....for :
 - a. publication in the newspapers having wide circulation in the entire State,
 - b. publicity through electronic media.
6. Incharge NIC for uploading the same on website.
7. Office file.

M. Wal
Registrar General

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1141

Dated: 14.01.2012

In reference to High Court Notification No. 1138 dated 03.01.2012 schedule for collecting Roll Number Slips for Kashmir Province is changed due to bad whether condition and fresh schedule is given below:

<u>District</u>	<u>Date</u>
Srinagar	: 23.01.2012
Budgam & Ganderbal	: 24.01.2012
Anantnag & Kulgam	: 25.01.2012
Baramulla & Kupwara	: 27.01.2012
Bandipora, Pulwama & Shopian	: 28.01.2012



(J. R. Kotwal)
Registrar General

No:- 19906-8/NG.

Dated:- 14.01.2012

Copy to the:-

1. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information & n/a.
2. Director Information, J&K, Jammu/Srinagar, for publication in the two leading daily newspapers of Srinagar.
3. Incharge NIC for uploading the same on website.
4. Office file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

NOTIFICATION

No. 1140 Dated 6-1-2012

Applications in the prescribed format Annexure (A) are invited from the permanent residents of the State of Jammu and Kashmir for the posts whose particulars are given below:-

Post and Grade	Probable No. of Posts	Break-up of posts category wise	Eligibility Criteria	Mode of Recruitment
Junior Scale Stenographer (5000-8000) Pre-Revised	15	O. M. = 06 R.B.A. = 04 S.C. = 02 S.T. = 02 L.A.C = 01	Graduation from any recognized University and Diploma in Stenography from any Institute recognized by the State Government	English Shorthand and type-writing test with minimum per minute speed of 70 words and 35 words respectively.
Steno Typist (4000-6000) pre-Revised.	04	R.B.A. = 02 S.C = 01 S.T. = 01	Graduation from any recognized University.	English Shorthand and type-writing test with minimum per minute speed of 60 words and 30 words respectively.

1. The number of posts may increase or decrease, depending on their availability at the time of selection.
2. **Age as on 1.1.2012:-**
 - (i) General Category candidates = 37 years.
 - (ii) Physically challenged = 39 years.
 - (iii) Member of SC/ST = 40 years.
 - (iv) Candidates already in Government Service/Ex-Servicemen = 40/48 years
3. Application duly filled-in by the candidate in his/her own hand shall be accompanied by two recent passport size photographs (one to be duly attested and affixed on the application form at specified space), one self address envelop: attested copies of below mentioned testimonials and a demand draft of Rs. 100/- in the name of Registrar General, High Court of J&K, Jammu, drawn on any branch of the J&K Bank and payable at the Bank Branch in High Court Complex, Jammu.
 - i) Applications should be delivered in the office of Registrar Judicial, Jammu or Registrar Judicial, Srinagar on or before the due date during the scheduled office hours on any working day.
 - ii) Candidates belonging to Ladakh region may however, deliver their applications in the office of Pr. Distt. & Sessions Judge, Leh/Kargil.
 - v) The Last date for receipt of applications shall be **25.1.2012**.

6. **Certificates to be attached:-**

- i) Date of Birth Certificate
- ii) Permanent Resident Certificate
- iii) Degree Certificate of Graduation
- iv) Diploma Certificate of Shorthand and typewriting from recognized institution.
- v) Reservation Category certificate, if any, issued by the Competent Authority.
- vi) Character Certificate.

Method of recruitment:-

Recruitment shall be made on the basis of English Shorthand and type-writing test with minimum per minute speed of 80 words and 40 words respectively.

IMPORTANT:

- XIII) In service candidate must forward their applications through proper Channel.
- XIV) Qualification acquired after the last date of submission of Applications shall not be taken into consideration.
- XV) Incomplete application and applications not delivered in the above mentioned offices or after the due date shall be rejected without any intimation.
- XVI) The candidates shall have to appear in test on the date(s) to be notified separately through print media and no separate call letter will be mailed to the candidates.
- XVII) No TA/DA shall be paid for the test.
- XVIII) Candidates belonging to any reserved category must indicate the category in the relevant column of the application.

Mival
(J. R. Kotwal) 6-1-2012
Registrar General.

No. 19820/NG-1985 Dated 6-1-2012
Copy to the :-

1. Registrar Judicial, High Court of J & K, Jammu/ Srinagar.
2. Pr. Distt. & Sessions Judge Kargil/Leh.
.....for information and necessary action.
3. Director Information, J&K, Jammu/Srinagar for publication in the two leading daily newspapers of Jammu and Srinagar each.
4. Incharge NIC for uploading the same on website.
5. Office File.

Mival
Registrar General.

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

NOTIFICATION

No. 1139 Dated 03-01-2012

Applications in the prescribed format Annexure (A) are invited from the permanent residents of the State of Jammu and Kashmir for the posts whose particulars are given below:-

Post and Grade	Probable No. of Posts	Break-up of posts category wise	Eligibility Criteria
Senior Scale Stenographer (7450-11500) Pre-Revised	05	O. M. = 01 R.B.A. = 03 S.C. = 01 S.T. = 01	Graduation from any recognized University and Diploma in Stenography from any Institute recognized by the State Government
Sr. Scale Stenographer (6500-10500) pre-Revised.	02	L.A.C = 01	

1. The number of posts may increase or decrease, depending on their availability at the time of selection.

2. **Age as on 1.1.2012:-**

(i) General Category candidates = 37 years.

(ii) Physically challenged = 39 years.

(iii) Member of SC/ST = 40 years.

(iv) Candidates already in Government Service/Ex-Servicemen = 40/48 years

3. Application duly filled-in by the candidate in his/her own hand shall be accompanied by two recent passport size photographs (one to be duly attested and affixed on the application form at specified space), one self address envelop: attested copies of below mentioned testimonials and a demand draft of Rs. 100/- in the name of Registrar General, High Court of J&K, Jammu, drawn on any branch of the J&K Bank and payable at the Bank Branch in High Court Complex, Jammu.

i) Applications should be delivered in the office of Registrar Judicial, Jammu or Registrar Judicial, Srinagar on or before the due date during the scheduled office hours on any working day.

ii) Candidates belonging to Ladakh region may however, deliver their applications in the office of Pr. Distt. & Sessions Judge, Leh/Kargil.

iii) The Last date for receipt of applications shall be **25.1.2012**.



4. Certificates to be attached:-

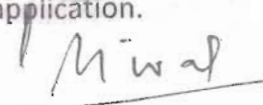
- i) Date of Birth Certificate
- ii) Permanent Resident Certificate
- iii) Degree Certificate of Graduation
- iv) Diploma Certificate of Shorthand and typewriting from recognized institution.
- v) Reservation Category certificate, if any, issued by the Competent Authority.
- vi) Character Certificate.

Method of recruitment:-

Recruitment shall be made on the basis of English Shorthand and type-writing test with minimum per minute speed of 80 words and 40 words respectively.

IMPORTANT:

- I) In service candidate must forward their applications through proper Channel.
- II) Qualification acquired after the last date of submission of Applications shall not be taken into consideration.
- III) Incomplete application and applications not delivered in the above mentioned offices or after the due date shall be rejected without any intimation.
- IV) The candidates shall have to appear in test on the date(s) to be notified separately through print media and no separate call letter will be mailed to the candidates.
- V) No TA/DA shall be paid for the test.
- VI) Candidates belonging to any reserved category must indicate the category in the relevant column of the application.


(J.R. Kotwal)
Registrar General

No. 19689-95/Ng Dated 03-01-2012

Copy to the :-

1. Registrar Judicial, High Court of J & K, Jammu/ Srinagar.
2. Pr. Distt. & Sessions Judge Kargil/Leh.
.....for information and necessary action.
3. Director Information, J&K, Jammu/Srinagar for publication in the two leading daily newspapers of Jammu and Srinagar each.
4. Incharge NIC for uploading the same on website.
5. Office File.


Registrar General.

(Annexure-A)

**FORM OF APPLICATION FOR APPOINTMENT TO THE POSTS OF
SENIOR SCALE STENOGRAPHER/JUNIOR SCALE STENOGRAPHER/
STENO-TYPIST IN THE HIGH COURT OF JAMMU AND KASHMIR**

Space for
Photograph

1. Advertisement Notice No. with date : _____
2. Name of the post : _____
3. Name of the candidate Mr/Mrs/Ms : _____
(In block letters)
4. Father's Name : _____
5. Permanent Address : Village _____
Mohalla/Street _____
Tehsil _____ District _____
Pin Code _____
6. Present postal address : _____

- Telephone No. (if any) : _____
Cell Phone No. (if any) : _____
7. Date of Birth as per matriculation Certificate : _____
8. Reservation Category (if any) to which the candidate belongs : _____

9. Details of Academic/Professional Qualifications from Matriculation onwards:

S. No.	Examination	Board/ University	Year of Passing	Division/Class	% age of Marks

10. Details of Documents attached

11. Bank Draft No. _____ Name of the Bank _____
Dated _____ Amount _____

Declaration:

I hereby declare that the entries in this application are true and correct to the best of my knowledge and belief. I understand that any deliberate misrepresentation of facts and/or concealment of information shall result in the cancellation of my candidature.

Signature of the candidate

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1121

Dated: 02.01.2012

In reference to Notification No. 501 dated 01.08.2011, it is notified for information of all the concerned that Higher Judicial Service (direct recruitment) Examination, 2011, earlier scheduled for 4th & 5th December, 2011, shall now be held as per the schedule and at the place given below:

<u>Paper</u>	<u>Date</u>	<u>Time</u>	<u>Place</u>
Paper- I	03.03.2012	11.00 a.m.	High Court Complex, Jammu/Srinagar.
Paper- II	04.03.2012	11.00 a.m.	-Do-

J. R. Kotwal

(J. R. Kotwal)
Registrar General

No:- 19556-84/05

Dated:- 02.01.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice J. P. Singh,
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.
4. All Principal Distt. & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar,
.....for :
 - a. publication in the newspapers having wide circulation in the entire State,
 - b. publicity through electronic media.
6. Incharge NIC for uploading the same on website.
7. Office file.

J. R. Kotwal
Registrar General

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1128

Dated: 03.01.2012

It is notified that the candidates, who have applied for the posts of Junior Assistants in the High Court of J&K in response to the Notifications No. 598 dated 04.01.2007, No. 294 dated 23.10.2007 and No. 111 dated 05.05.2009, should collect their fresh Roll Number Slips district wise from the office of Registrar General, High Court of J&K, Jammu/Srinagar as per the following schedule:

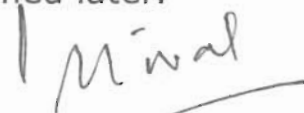
Jammu Province

<u>District</u>	<u>Date</u>
Jammu	: 09.01.2012
Udhampur & Reasi	: 10.01.2012
Doda, Kishtwar & Ramban	: 11.01.2012
Kathua & Samba	: 12.01.2012
Poonch & Rajouri	: 14.01.2012

Kashmir Province

<u>District</u>	<u>Date</u>
Srinagar	: 16.01.2012
Baramulla & Kupwara	: 17.01.2012
Anantnag & Kulgam	: 18.01.2012
Bandipora, Pulwama & Shopian	: 19.01.2012
Budgam & Ganderbal	: 20.01.2012

Candidates failing to collect their Roll Number Slips shall be deemed to have opted out of the selection process and shall not be called for written test/interview. Candidates of Leh and Kargil districts may collect their Roll Number Slips at their convenience from the office of Registrar General, High Court of J&K, at Jammu or on the day of written test/interview, to be notified later.

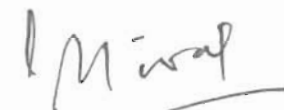


(J. B. Kotwal)
Registrar General

No:- 19685-88/NR
Copy to the:-

Dated:- 03.01.2012

1. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information & n/a.
2. Director Information, J&K, Jammu/Srinagar, for publication in the two leading daily newspapers of Jammu and Srinagar each,
3. Incharge NIC for uploading the same on website.
4. Office file.



Registrar General